

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.84/ND/2010
RT CP No.22/Chd/Pb./2016**

In the matter of:

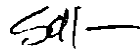
Rajneesh Gupta and Ors.Petitioners.

Versus.

M/s Essar Coatings India Ltd. & Ors.Respondents.

Present: Mr.Rajansh Thukral, Advocate for petitioners.
Mr.Abhay K.Das, Advocate for respondents.

The matter cannot be taken up today due to rush of work, especially IBC cases listed for today. List the matter on 09.08.2017 for arguments.


(Justice R.P.Nagrath)
Member (Judicial)

✓ July 12, 2017
Ashwani
